DIVISION BENCH **ITEM NO. 124**

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No. 38/2022 IN CP (CAA) No. 10/ALD/2022 IN

CA (CAA) No. 3/ALD/2022

CORAM:

1. **SHRI PRAVEEN GUPTA,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

Date of Order: 02nd February, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	**A-ONE AGRIFOODS AND BEVERAGES PVT LTD & ORS WITH SUPERLATIVE WINES PVT. LTD.**
UNDER SECTION	**230/232 of Companies Act, 2013**

Counsel Appeared Through Video Conferencing/ Physical Hearing (Hybrid Mode):

Due to paucity of time, the matter could not be taken up, hence adjourned to 13th February, 2023 higher on the board.

-Sd-
(Deputy Registrar)

02nd February, 2023

Bipul Kumar Tiwari
(Stenographer)